

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

6. IA/120/2024 in CP/310(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Tarulata Trading Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Devul Dighe, Ld. Counsel for Applicant/Liquidator present (VC).
2. **IA/120/2024:** This is an Application filed by the Liquidator of the Petitioner Company under Section 288(1) of the Companies Act, 2013 r/w Rule 76 of the Companies (Winding Up) Rules, 2020, to place on record the minutes of the Third Winding up Committee meeting held on 17.05.2024 as aslo to place on record the quarterly progress report fro the period from April 2024 to Jun 2024.
3. The above minutes and report are taken on record. The IA is allowed to that extent and **disposed** of.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)